

DELHI LEGISLATIVE ASSEMBLY

BULLETIN PART-II

(General information relating to Legislative & other matters)
Thursday, 20th August, 2009 / Sravana 29, 1931 (Saka)

No. 43

Subject: Application of Model Code of Conduct.

A copy of the letter No. CEO/EL.G/102 (52)/2009/42343-473 dated 17.8.2009 endorsed with letter No. 437/6/INST/2009-CC&BE dated 13-8-2009 and No.437/6/INST/2009-CC&BE dated 23-02-2009 on the above cited subject received from the Office of the Chief Electoral Officer, Delhi are being sent herewith for the information of the Hon'ble Members of Delhi Legislative Assembly.

SIDDHARATH RAO
SECRETARY

दिल्ली विधान सभा सचिवालय समाचार भाग-2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)
बृहस्पतिवार, 20 अगस्त, 2009 / श्रावण 29, 1931 (शक)

संख्या-43

विषय:- आचार संहिता लागू होने के संबंध में -

उपरोक्त विषय के संबंध में मुख्य निर्वाचन अधिकारी कार्यालय, दिल्ली से प्राप्त पत्र संख्या सी ई ओ/ई एल.जी/102(52) 2009/42343-473 दिनांक 17.8.2009 तथा पत्र संख्या 437/6/ आइ.एन. एस टी./2009- सी सी एव बी.ई. दिनांक 13.08.2009, संख्या तथा 437/6/ आइ.एन.एस टी./2009- सी सी एव बी.ई. दिनांक 23.02.2009 की प्रतियां दिल्ली विधान सभा के माननीय सदस्यों के सूचनार्थ अग्रसारित की जा रही है।

सिद्धार्थ राव
सचिव



राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
कार्यालय, मुख्य चुनाव अधिकारी, दिल्ली

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI**

पुराना सेंट स्टीफन कॉलेज भवन,
करमोरी गेट, दिल्ली - 110 006

दूरभाष नं०: 23977130, 23981513, 23970498, 23933054

Old St. Stephen's College Building,
Kashmere Gate, Delhi - 110 006.
Fax. Nos. 23969611, 23963604

No.CEO/EL.G/102(52)/2009/12342-473

Dated:-

17/08/09

Bulletin for

To

- 1.Pr.Secretary to Lt. Governor, Delhi
- 2.O.S.D. to Chief Secretary, Delhi
- 3.Commissioner of Police, Police Head Quarter, ITO, New Delhi.
- 4.Commissioner, Municipal Corporation Of Delhi, Town Hall, Delhi.
- 5.All Secretaries/HODs of Govt. of NCT of Delhi.
- 6.The Divisional Commissioner, Govt. of NCT of Delhi.
- 7.General Manager, Delhi Metro Rail Corporation, Delhi.
- 8.Heads of all Autonomous Bodies/Local Bodies, Govt. of NCT of Delhi.
- 9.Secretary to all Ministers of Govt. of NCT of Delhi.
- 10.Secretary, Delhi Legislative Assembly, Delhi.
- 11.Municipal Secretary, Municipal Corporation of Delhi, Town Hall, Delhi.
- 12.District Election Officer, District South West, Delhi.
- 13.Returning Officer of 33- Dwarka Assembly Constituency of NCT of Delhi.

b

JS 4/8/2008
D. K. Sharma

Sub:- Application of Model Code of Conduct.

Sir/Madam,

I am directed to forward herewith a copy of the letter no.437/6/INST/2009-CC&BE dated 13-08-2009 on the above cited subject received from the Secretary, Election Commission of India, for information and strict compliance.

Encl: As above.

Yours faithfully,

(Signature)

**(J.K.SHARMA)
DY. CHIEF ELECTORAL OFFICER**

By Fax/Spl. Messenger/Speed Post

ELECTION COMMISSION OF INDIA

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001

No. 437/6/INST/2009-CC&BE

Dated: 13th August, 2009

To

1. The Chief Secretaries of
Andhra Pradesh, Bihar, Gujarat, Karnataka,
Madhya Pradesh, Meghalaya, Sikkim, Tamil Nadu,
Uttar Pradesh, Uttarakhand, West Bengal and NCT of Delhi.
2. The Chief Electoral Officers of
Andhra Pradesh, Bihar, Gujarat, Karnataka,
Madhya Pradesh, Meghalaya, Sikkim, Tamil Nadu,
Uttar Pradesh, Uttarakhand, West Bengal and NCT of Delhi.

**Sub: Application of Model Code of Conduct - Celebration of the Independence Day -
regarding.**

Sir,

I am directed to forward herewith a copy of the Commission's letter no.437/6/INST/2009-CC&BE, dated 23rd February, 2009 for strict compliance of the Commission's directions contained therein.

2. The receipt of the letter may kindly be acknowledged.

Yours faithfully,

(K. AJAYA KUMAR)
SECRETARY

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dy c/o

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Sub G-2
13/8

17/8/09

By Fax/Spl. Messenger/Speed Post

ELECTION COMMISSION OF INDIA

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001

No. 437/6/INST/2009-CC&BE

Dated: 23rd February, 2009

To

1. The Cabinet Secretary,
Cabinet Secretariat,
New Delhi.
2. The Chief Secretaries of
All States and Union Territories.
3. The Chief Electoral Officers of
All States and Union Territories.

Subject: Publication of advertisements in connection with occasions like World Habitat Day, Pulse Polio/HIV awareness campaigns and celebrations of various 'Diwas' like Independence Day, Republic Day, Gandhi Jayanti, State Formation days.

Sir,

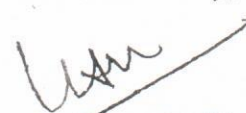
The Commission receives various references from the Ministries/Departments seeking clearance for the publication of advertisements on the occasions of World Habitat Day, Pulse Polio Immunization/HIV awareness campaigns during the run-up to General/Bye-elections to the Lok Sabha/State Legislative Assemblies when the model code of conduct is in force.

Objecting to the publication of advertisement on important social issues is never intended by the Commission. It only wants to ensure that the party in power does not misuse the Government machinery in the garb of spreading a social message which is against the spirit of providing a level playing field and so violate the spirit of free and fair election. Election Commission of India has therefore, taken a clear stand that there will be no objection to the release of such advertisements if they do not contain the photograph or political message of any Minister/political dignitary and do not highlight the achievements of the party which may influence the voters and induce them to vote in their favour.

Different important historical days like Independence Day, Republic Day, Gandhi Jayanti, Shivaji Jayanti and State Formation Days are celebrated with much fanfare which are attended to by Central/State Ministers who, at time, make it a platform for gaining political advantage by highlighting the achievements of the party in power or their political functionaries contesting the elections. The Commission has taken a serious note of this and decided that while the Ministers can participate in such celebrations the theme of their speeches should be confined only to the historical background, deeds and achievements of the historical figures and they must take utmost care not to make any political speech converting the forum into a platform for political campaign.

For similar reasons, there will be a complete ban on celebrations like "xxx years/days in power" during this period as such occasions are virtually utilized to highlight the achievement of the party in power.

Yours faithfully,


(K. AJAY KUMAR)
SECRETARY

Copy forwarded to the Director General, DAVP, Ministry of Information and Broadcasting for his information and necessary action.